## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

10

CP (IB) No 421/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name of the Company Under Section		Punjab National Bank-vs-Mintri Tea Company Pvt Ltd  7 IBC		
١,	KAMALESH KI	UMAR SINGHANIA	ILP	1911/17

## ORDER

Ld. Interim Resolution Professional (IRP) is present.

Ld. IRP has submitted Progress Report dated 04.11.2017 along with the minutes of the meeting of Committee of Creditors dated 12.11.2017 which shows that the Committee of Creditors has 100% approval to the appointment of IRP, namely, Shri Kamalesh Kumar Singhania. In view of the resolution of Committee of Creditors we appoint Shri Kamalesh Kumar Singhania as Interim Resolution Professional.

List on 30.11.2017.

Ed

(Jinan K.R.) Member (J) 81

(V.P. Singh) Member (J)